

ITEM NO.4

REGISTRAR COURT. 2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Writ Petition(s)(Civil) No(s). 1246/2020

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

For withdrawal of IAs in WP(C) 559 of 2020

WITH

W.P.(C) No. 559/2020 (PIL-W)

For withdrawal of IAs in WP(C) 559 of 2020

IA No. 11299/2021 - INTERVENTION APPLICATION

IA No. 106756/2020 - INTERVENTION APPLICATION

IA No. 106757/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON

IA No. 11302/2021 - PERMISSION TO APPEAR AND ARGUE IN PERSON

Date : 15-07-2025 This petition was called on for hearing today.

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UPON hearing the counsel the Court made the following
O R D E R

WRIT PETITION (C) NO. 559 OF 2020

As per Office report, Mr. Shivank Verma, Applicant-in-Person seeks withdrawal of unregistered application nos. 106756 of 2020, 106757 of 2020, 11299 of 2021 and 11302 of 2021.

As sought, unregistered applications are hereby allowed to be withdrawn.

MASHROOR ALAM KHAN
Registrar

pm